

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 604/2022

In the matter of:

Surender Kumar

.....Applicant

Versus

Mohan Bakers & Ors

..... Respondents

NDOH:- 07.11.2022

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(P.S. Pankaj)

Sr. Environmental Engineer

Dated: 28th October, 2022

Place: Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

Original Application No. 604/2022

In the matter of:

Surender KumarApplicant

Versus

Mohan Bakers & Ors Respondents

STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER DATED 02.09.2022 PASSED BY THIS HON'BLE TRIBUNAL.

IT IS MOST RESPECTFULLY SHOWETH:

1. That, this Hon'ble Tribunal vide order dated 02.09.2022 pleased to direct the DPCC and SDM(concerned) to verify the factual position. Further, it was also directed that if violations are found, the Project Proponent may also be informed of the proceedings to enable it to file its response before the next date.

2. That, in compliance of the above orders a Joint Team Comprising of officials of DPCC and Sub-Divisional Magistrate (Gandhi Nagar) carried out an inspection of the premises on 15.09.2022. The teams observed as follow:-
 - Unit found operational and engaged in activity of manufacturing of Bakery Products i.e. Cakes, Paties, Pastry, Sandwiches, Rusk, Kulcha etc.
 - Unit has installed Oil and Grease Trap-cum-Settling Tank (03 Chambers) for treating the waste water generated in the process and same found operational.
 - The oven and stove are PNG fired, no visible Pollution observed on observation of machines and oven.
 - Sample of treated water was collected from OGT of the Unit by DPCC Laboratory for testing analysis.

- 2
- No DG Set was observed at the said premises.
 - Chimney followed by stack attached with oven.
 - Unit is having Consent under Air and Water Acts for the activity of manufacturing of dairy products valid upto 12.08.2025.
 - During the inspection, Unit produced the bills of Indraprastha Gas Limited and BSES Yamuna Power Limited to establish the fact that Unit is using PNG and electricity as a fuel.
 - Further, during the inspection, the Unit also produced "Municipal Corporation of Delhi" license for the activity of manufacturing of "biscuit, pappey, cakes and cookies making/ 15HP". In the licence land owning agency mentioned that the premise is in "Local Commercial Category".

Copy of the inspection report dated 15.09.2022 alongwith MCD licence, PNG Bills, Electricity Bills and photographs are collectively enclosed herewith as **ANNEXURE-1(Colly)**.

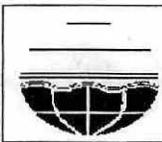
3. That effluent analysis of water sample was found within the prescribed standards. Copy of Water Testing Report is enclosed herewith as **ANNEXURE-2**. Further, noise Monitoring of the premises was also carried out, results shows that same was within the prescribed standards. Copy of Noise Monitoring Report is enclosed herewith as **ANNEXURE-3**.
4. That, the unit is working with Consent to Operate issued by DPCC, which is valid upto 12.08.2025. Copy of the Consent to Operate is enclosed herewith as **Annexure-4**.
5. In view of the above, no action is required to be taken by DPCC. The present status report may kindly be taken on record.


(P.S. Pankaj)

Sr. Environmental Engineer

Dated: 28th October, 2022

Place: Delhi



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Inspection Report

Annexure - 1 (Colly)

3

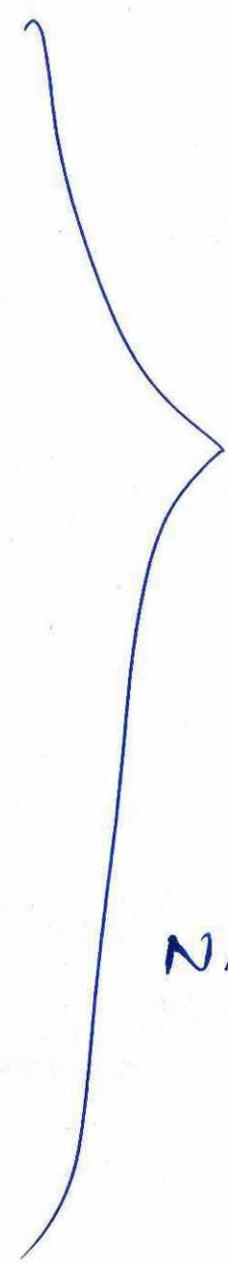
1. Name & Address of the Unit : M/s Mohan Bakers & Confectioneries
6/67, Geeta Colony, Delhi-110081
2. Owner/ Partner's Name & Contact Details (Phone & E-mail) : Radhey Shyam Bhutani
(MO-9136488984)
3. Date of Inspection : 15/09/2022
4. Name & Designation of the Persons contacted at the industry : Radhey Shyam Bhutani (Owner)
5. Kind of Industry : Mfg of Bakery products i.e. Cake, pastries, Pastry, Sandwiches, Rusk, kulcha etc.
6. Product & Capacity : 100 Kg. 1 day
7. Main Raw Materials : Sugar, Flour, Ghee, Oil etc.
8. Water Polluting : Yes/No Yes No CWT/ETP Installed : Yes/No (Operational)
9. Air Pollution : Yes/No Yes No ECS Installed : Yes/No NA
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.) 37ft. (Above R.L.).....
11. Type of Fuel Used : Electricity & PNG
12. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others
B. Effluent Discharge : (a) Domestic/ Trade Effluent (100L/day)
(b) Unit connected to Conveyance System: Yes/No
(c) Discharging into Sewer
13. Status of Consent {If Any} : CTO valid upto 12/08/2025
14. D.G. Set(s) {if Any} : No ^{NPL} Capacity.....KVA. Acoustic: Yes/No
Stack Height.....(Above G.L.).....(Above RL)
15. Plot Area : 84 m²
16. Labour : 05
17. Machinery : PNG Based Oven - ①
Microwave - ①
Flour Mixer - ④
Freezer - ③
Gas stove - ①
Microwave - ① & Freezer - ① } GF
1st Floor
18. Detail of Power Connection : BSES 7kW sanctioned load
CA: 100063251

GF used - Shop & Manufacturing unit
 1st F used - Cake making & icing and labour residence
 2nd F used - Resident of Owner
 3rd F used - Lying Vacant

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- 19. Whether Unit found in Operation : Yes/No
- 20. Status of Registration under Plastic Waste Management Rules, 2016 :
- 21. Whether Generating Hazardous Waste : Yes/No
- 22. Details about Hazardous Waste :
 - (a) Status of Authorization {if any} :
 - (b) Display Board Provided : Yes/No
 - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
 - (d) Whether container marked with specified label : Yes/No
 - (e) Whether container stored kept in an isolated area : Yes/No
 - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
 - (g) Whether date on which storage began indicated on each container : Yes/No
 - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
 - (i) Category of Hazardous Waste as per the Schedules I, II and III of these rules :
 - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. :
 - (k) Quantity (Ton/Annum) :



NA.

Remarks (if Any) :

- ① Unit found operational engaged in activity of Mfg of Bakery products like cakes, pastries, sandwiches, Rusk, Kulcha etc.
- ② Unit has installed Oil & Grease trap cum settling tank (3 chambered) for treating the waste water generating in the process and same found operational.
- ③ The Oven & stove is PNG fired, no visible pollution observed on observation of machines and oven.
- ④ Sample of ^{reated} waste water collected from OGT of unit by DPCC laboratory for testing analysis on 15/09/2022.
- ⑤ No DG set was observed at the said premises.
- ⑥ Chimney followed by stack attached with oven.
- ⑦ Unit having consent under Air & Water Act for the activity of Mfg of Bakery products. valid upto 12/08/2025.

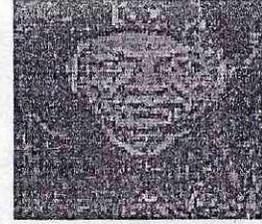
[Signature] 15/09/22 (Sub Officer) Tehsil of Gandhinagar
 [Signature] 15/09/22 (SDM Gandhinagar)
 [Signature] 15/09/22 (SEE, DPCC)
 [Signature] 15/09/22 (EE, DPCC)
 [Signature] 15/09/22 (JEE, DPCC)



Municipal Corporation of Delhi
FACTORY LICENSE DEPARTMENT

3rd Floor, SPM Civic Center, Jawahar Lal Nehru Marg,
NEW DELHI - 110002

Factory License
फैक्टरी अनुज्ञापित



Renewal License

Department विभाग Factory License **Zone** Zone
Shahdara South zone

License No. लाइसेंस नंबर EFL3202101510

Non Transferable /
अहस्तान्तरणीय,
Fee Non Refundable / फीस
वापस नहीं होगी

Date Of Generation जारी करने की तिथि 09-06-2022 **Certificate Valid Upto** लाइसेंस वैध 31-03-2025

Issued U/S दिल्ली नगर निगम अधिनियम की धारा 416/417 **D.M.C. ACT** के अंतर्गत जारी किया गया 1957

This license is granted in pursuance to the provisions of section 416/417 of the Delhi Municipal Corporation Act, 1957 as amended from time to time and is valid only for the person and particular trade and particulars specified herein subject to conditions stated here under.

यह लाइसेंस अधतन संशोधित, दिल्ली नगर निगम अधिनियम 1957 के उपबंध की धारा 416/417 के अनुसरण से स्वीकृत किया जाता है यह केवल इसमें उल्लिखित व्यक्ति और विवरणों निम्न और शर्तों के अन्तर्गत वैध है।

Shri./Smt./Sarvashri श्री/श्रीमती/सर्वश्री MR MOHAN LAL BHUTANI

Partner/Proprietor/ Director/Authorized Signatory साझेदार / स्वामी / निर्देशक / अधिकृत हस्ताक्षरी Proprietor

Licensed Premises (with size) लाइसेंस परिसर (साईज सहित) M/S MOHAN BAKERS AND CONFECTIONERS GROUND FLOOR
6/67, BLOCK-6, GEETA COLONY, DELHI 110031 Working
area: 84 (Sq. Mts.)

ADDRESS AS PER UPIC पता (UPIC के अनुसार) 6/67 GEETA COLONY DELHI

Trade/Industry with HP उद्योग / एचपी के साथ व्यापार Biscuit, pappey, cakes and cookies making /15 H.P

Trade Classification उद्योग वर्गीकरण LOCAL COMMERCIAL CATEGORY

Any other remarks/information अन्य विवरण / सूचना

License fee of Rs लाइसेंस फीस रु. 8494.76 **Received Receipt No** प्राप्त रसीद क्रमांक FL - 1655880197302

Date of Approval / स्वीकृति की तिथि 23-06-2022



This is System Generated document and does not need any signature.



INDRAPRASTHA GAS LIMITED

(A Joint Venture of GAIL (India) Ltd., BPCL and Govt of NCT Delhi)
IGL Bhawan, Plot No. 4, Community Centre, RK Puram, Sector 9,
New Delhi-110022

(6) (27)

INVOICE

BUSINESS PARTNER NO: 4100003908		Delhi Small Commercial Post PNGRB	
RADHEY SHYAM BHUTANI MOHAN BAKERS & CONFECTIONERS 6/67, GEETA COLONY EAST DELHI NEW DELHI - 110031 Delhi Phone Number : 9136488984 TIN No. : GSTIN : AFTPB6188P		Invoice No : 100035249616 Invoice Date : 31.05.2022 Dispatch Date : 07.06.2022 Due Date : 22.06.2022 Disconnection Date : 28.06.2022 HSN Code - 2711 Commodity-Natural Gas	
 4100003908 1730		RTGS Details Beneficiary Party Name : Indraprastha Gas Ltd Bank A/C Number : IGLCOMZ4100003908 Bank IFSC Code : IDFB0010204 Bank Name : IDFC Bank Address : CMS HUB branch, Mumbai	
Billed Period 01.05.2022 - 31.05.2022			

S NO	METER NO	PREVIOUS DATE	PREVIOUS READING (A)	CURRENT READING (B)	COR FAC (C)	CONSUMPTION D=(B-A)*C /SCM /MMBTU	PRICE /SCM(E) /MMBTU	CONSUMPTION VALUE (F=E*D)	Discount (G)	TOTAL (INR) (H=F-G)
1	MISB0350 40026469	30.04.2022	15,334.00	15,903.71	1.000	569.71 0.00	63.33	36,079.73	0.00	36,079.73
TOTAL VALUE										36,079.73
VAT										1,803.99
Arrears										24,837.64
Late Payment Charge (LPC)										39.92
TOTAL AMOUNT DUE (Before due date)										62,761.28

Note : 1. DD / Cheque without Business Partner No. will not be accounted for against your invoice & next invoice will show arrears.

2. Please mention your Name & Tel / Mobile No. on the back of the DD / Cheque.

PAN : AAACI5076R
 TIN : 07200216284 eff. from 5th April 1999
 CIN : L23201DL1998PLC097614
 Service Tax Regn. No. AAACI5076RST001.
 GSTIN : 07AAACI5076R1ZZ

Piped Natural Gas : Safe, Convenient & Economical

(Authorised Signatory)

REMITTANCE SLIP (FOR OFFICIAL USE ONLY)

Please draw your Cheque/DD favouring "INDRAPRASTHA GAS LIMITED A/c Business Partner No 4100003908" and submit it at any branch of IDFC bank or to Deputy Manager, Marketing - commercial segment, IGL Bhawan, RK Puram sector - 9, Delhi.

Business Partner : 4100003908	Received on:
Name: MOHAN BAKERS & CONFECTIONERS	Invoice No : 100035249616
Cash <input type="checkbox"/> Receipt No: _____ Date: _____	Amount _____
Cheque <input type="checkbox"/> Demand Draft <input type="checkbox"/> Cheque/DD No: _____	Date _____ Amount _____ Bank Name _____
If due date persists on Sunday / Gazetted Holiday, the next date should be treated as the due date.	



Vaccine + Mask + Washing hands + Social Distancing = Victory over Covid

ECS and EBILL Customer

Bill of Supply for Electricity

Due Date (देय तिथि):

03-08-2022

Name: Mr. RADHEY SHYAM BHUTANI

Billing Address: 6/67 GEETA COLONY DELHI 110031

Mobile / Tel. No.: 9136488984
Email ID: radheyshyambhutani@gmail.com
District / Division: Krishna Nagar
Meter Reading Status: DL
Bill Month: JUL-22
Bill Date: 19-07-2022

Sanctioned Load: 7.00 (kVA)
Contract Demand:
M D I: 4.00 (kVA)
Power Factor: 0.999
Pole No.: KRNPC276S1
Walking Sequence: XXX010024A3AW
Cycle No.: 0F
Tariff Category: Non.Domestic [LT] (Up to 10 kW-Fi Tagged W)

CA No.: 100063251
Energisation Date: 11-04-1963
Meter Type: 3PSK
Supply Type: LT
Bill No.: 100396904014
Bill Basis: Actual
O.D. No.: Y/22/11306512286
CCTV Tagged: No
Street Light Tagged: No

Customer Care Centre No. (ग्राहक सेवा केन्द्र का नंबर) 011-39999808 19122

Table with columns: Meter No., Unit, Billed Consumption (Current), Billed Consumption (Previous), Multiplication Factor, Current Consumption (वर्तमान उपभोग)

Billing Details (बिल का विवरण) Current Period Charges (वर्तमान अवधि का शुल्क) (16-06-2022 to 17-07-2022)

Table with columns: Fixed Charge, Consumption Measured During, Energy Units Consumed, Slab Wise Energy Charge, etc.

Keep your CA No. ready with you while calling BSES Helpline (बीएसईएस की हेल्पलाइन पे कॉल करते वक़्त अपना सीए नम्बर साथ में रखें)



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Past Dues / Refunds / Subsidy (पिछला बकाया / वापसी / सब्सिडी)

Table with columns: Provisional Bill Refunds, Arrears, Late Payment Surcharge, Other Charges, Total Charges Payable, Rebate / Subsidy, Net Amount Payable

Table with columns: BG Security Deposit, BG Expiry Date, Cash Security Deposit, Interest accrued for FY 2021-22, Interest for FY 2022-23

Bill Amount Payable (बिल देय राशि)

₹ 20730.00

Due Date of Payment (भुगतान देय तिथि) 03-08-2022

If payment is made after the due date, LPSC for the delay, shall be charged in the next bill.

Last payment ₹41270.00 received on 28-06-2022. Payment accounted upto 16-07-2022. The connection shall be liable for disconnection on non-payment of all dues...

LET'S MOVE TO ELECTRIC VEHICLES FOR BETTER TOMORROW (अच्छे भविष्य के लिए विद्युत वाहन की तरफ बढ़ावा दें)

IMPORTANT MESSAGE (महत्वपूर्ण सूचना)

Power Purchase Adjustment Charge (PPAC) @ 22.13% been levied on energy & fixed charge w.e.f 10.06.2022. CCTV Bill amount includes Energy, RA, PPAC, PTC and Electricity Tax on CCTV consumption.

LLCC 3381449

MLCC 3381449

(This bill is computer generated, hence does not require any signature.)

ECS and EBILL Customer

Bill of Supply for Electricity

Due Date (दिय तिथि):

05-09-2022

Name : Mr. RADHEY SHYAM BHUTANI
 Billing Address : 6/67
 GEETA COLONY DELHI 110031
 Mobile / Tel. No. : 9136488984
 Email ID : radheyshyambhutani@gmail.com
 District / Division : Krishna Nagar
 Meter Reading Status : DL
 Bill Month : AUG-22
 Bill Date : 20-08-2022

Sanctioned Load : 7.00 (kVA)
 Contract Demand :
 M D I : 4.00 (kVA)
 Power Factor : 1.000
 Pole No. : KRNPC276S1
 Walking Sequence : XXX010024A3AW
 Cycle No. : 0F
 Tariff Category : Non.Domestic [LT] (Up to 10 kW)

CA No. : 100063251
 Energisation Date : 11-04-1963
 Meter Type : 3PSK
 Supply Type : LT
 Bill No. : 100127521617
 Bill Basis : Actual
 O.D. No. : Y/22/11308432214
 CCTV Tagged : No
 Street Light Tagged : No
 Wi-Fi Tagged : No

Customer Care Centre No. (ग्राहक सेवा केन्द्र का नंबर) 011-39999808
 19122

Meter No. (मीटर नं.)	Unit (यूनिट)	Billed Consumption (Current) (वर्तमान अवधि का श्रुक्त)	Billed Consumption (Previous) (पिछला अवधि का श्रुक्त)	Multiplication Factor (गुणांक)	Current Consumption (वर्तमान श्रुक्त)
Date of Meter Reading (मीटर रीडिंग की तिथि)	Reading (रीडिंग)	Date of Meter Reading (मीटर रीडिंग की तिथि)	Reading (रीडिंग)		Days (दिनांक)
17071085	KWH	16-08-2022	202512.00	1.00	1492.00
17071085	KW	16-08-2022	4.26	1.00	4.26
17071085	KVAH	16-08-2022	218583.00	1.00	1492.00
17071085	KVA	16-08-2022	4.28	1.00	4.28

Billing Details (बिल का विवरण)

Current Period Charges (वर्तमान अवधि का श्रुक्त) (18-07-2022 to 16-08-2022)

Fixed Charge - "A"	Consumption Measured During	Energy Consumed Billed	Slabwise Energy Charge	Slab-wise Power Purchase Adjustment Charge	Time of Day (TOD) Charge	Surcharge @ 8% on (Energy Charge + Fixed Charge - Rebate)	Electricity Tax @ 5% on Energy charges and the Energy charge Component of PPAC, RA Surcharge, TOD Surcharge, etc.	Total Amount (J = A+B+C+D+E+F+G+H+I)
1693.55 (0.97 Mth(s))	1492.00	8.50	12682.00	22.18	2812.87	1150.04	825.47	20545.85
375.63 (PPAC on Fixed Charge - "G")						1006.29		
0.00 (CCTV Units)								
0.00 (Street Light Units)								
0.00 (Wi-Fi Units)								
Total Units = 1492		Total (B) = 12682.00		Total (C) = 2812.87		Total (D) =		

Handwritten signature: Paid by Mr. Sameer Bhutani



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Past Dues / Refunds / Subsidy (पिछला बकाया / वापसी / सब्सिडी)

Provisional Bill Refunds (वापसी)	Arrears (बकाया)	Late Payment Surcharge (LPSC)	Other Charges, if any	Total Charges Payable	Rebate / Subsidy	Net Amount Payable
0	0	0.02	0.02	20545.87		20545.87

Amount not immediately payable, if any (राशि जो तुरंत देय नहीं है, यदि कोई तो)	BG Security Deposit	₹
₹	BG Expiry Date	
Service line cum Development Charges paid (भुगतान किया गया सर्विसलाइन एवं डेवलपमेंट शुल्क)	Cash Security Deposit	₹ 4000.00 / ₹ 12000.00
Interest accrued for FY 2021-22, already adjusted in bill No. 100216987152 (generated for the period 20-03-2022 to 14-04-2022)		₹ (840.00)
Interest for FY 2022-23 will be adjusted in your first bill to be generated in FY 2023-24		

Bill Amount Payable (बिल देय राशि)

₹ 20550.00
Due Date of Payment (भुगतान देय तिथि) 05-09-2022
 If payment is made after the due date, LPSC for the delay, shall be charged in the next bill. (नियत तिथि के बाद भुगतान करने पर इस विलंब हेतु अगले बिल में एलपीएससी जोड़ दिया जाएगा.)

Last payment ₹20730.00 received on 03-08-2022. Payment accounted upto 17-08-2022. The connection shall be liable for disconnection on non-payment of all dues (including arrears of previous bill(s) by due date, after notice as per Section 56(1) of the Electricity Act, 2003.

LET'S MOVE TO ELECTRIC VEHICLES FOR BETTER TOMORROW
 अच्छे भविष्य के लिए बिजली गाड़ों को अपना चुनिए

IMPORTANT MESSAGE (सहत्वपूर्ण सूचना)

Power Purchase Adjustment Charge (PPAC) @ 22.18% been levied on energy & fixed charge w.e.f 10-06-2022. CCTV Bill amount include Energy RA, PPAC, PTC and Electricity Tax on CCTV consumption. In case any variation in SLD charges noted, consumer may visit divisional office for requisite correction. Pension Surcharge @ 7.00% has been levied on energy & fixed charge w.e.f 01-10-2021. The amount of Security Deposit against your connection is mentioned herewith under the heading "Security Deposit with DISCOM". Please check this amount and report any discrepancy by furnishing documentary proof in that regard, available with you, at the customer care centre of respective division office. Your cheque is dishonored; subsequent dishonor of the cheque(s) in the next three months would liable you to make payment exclusively through DD/Pay Order for the next 6 months, thereafter. Anyone treating Electricity Bill as conclusive proof of Residence is advised to verify the particulars. Switch off!

(This bill is computer generated, hence does not require any signature.)



Payment slip
 • Make your digital payment to BYPL CA No. 100063251
 • Cheque should not be post dated.
 • Write your telephone number on backside of the cheque.



BSES Yamuna Power Limited

The payment of monthly electricity bill of all categories of consumers except Domestic, Agriculture & Mushroom Cultivation exceeding Rs. 20,000/- shall necessarily be paid digitally through platforms like NEFT, RTGS, IMPS, Credit Card, Debit Card, Wallets (like PayTM, Google Pay) etc.

• Cheque should be account payee and payable at Delhi.
 • Do not staple, only clip the cheque to payment slip.



0F0Y100063251000002055000202209050000000000

Bill amount payable : ₹ 20550.00
 Cheque/DD No.:
 Bill month: AUG-22
 Date:

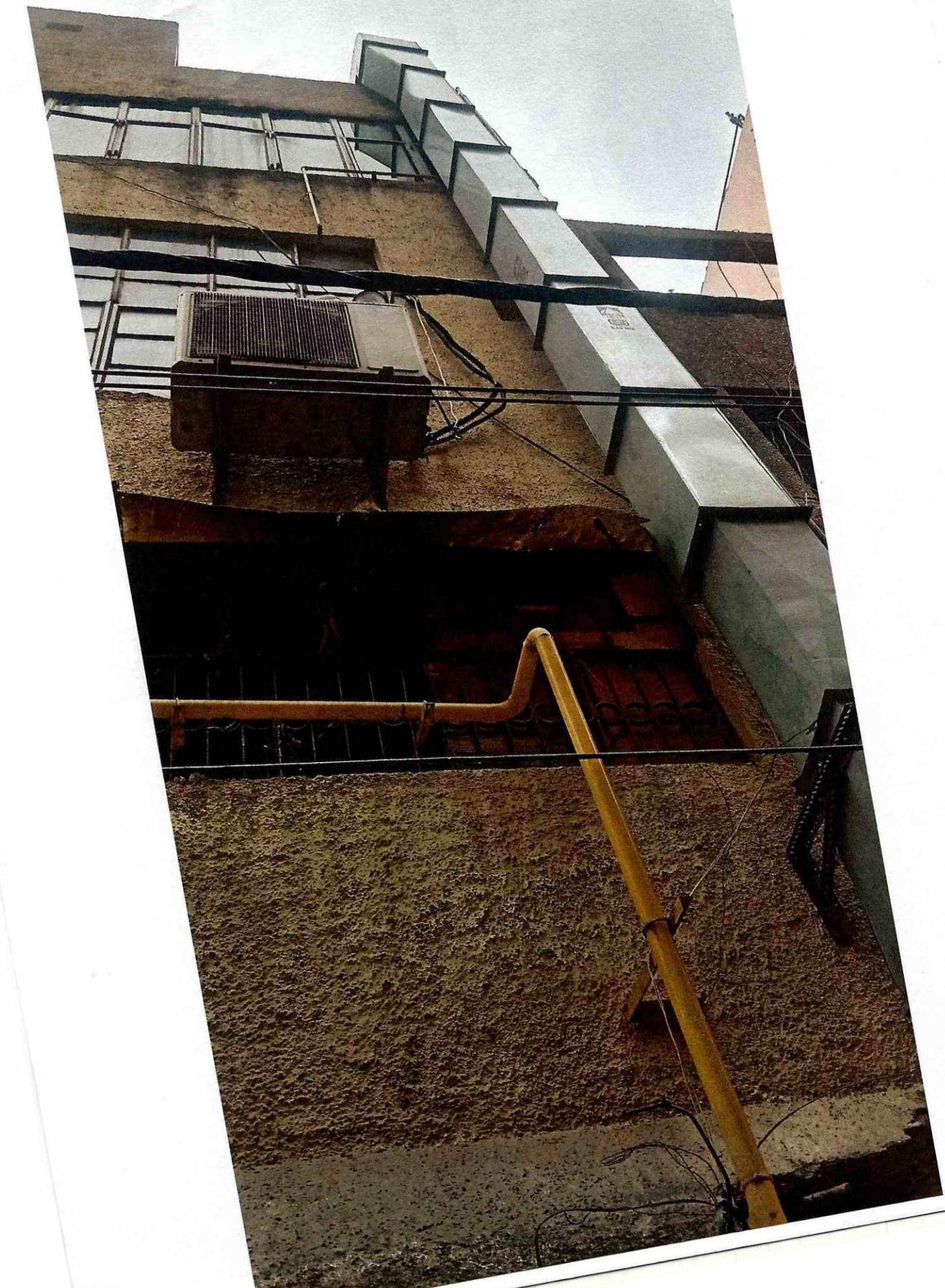
Keep your CA No. ready with you while calling BSES Helpline (वीएसईएस की हेल्पलाइन पे कॉल करते वक़्त अपना सीए नंबर तैयार रखें)

MLCC 3411453

MLCC 3411453

9

22





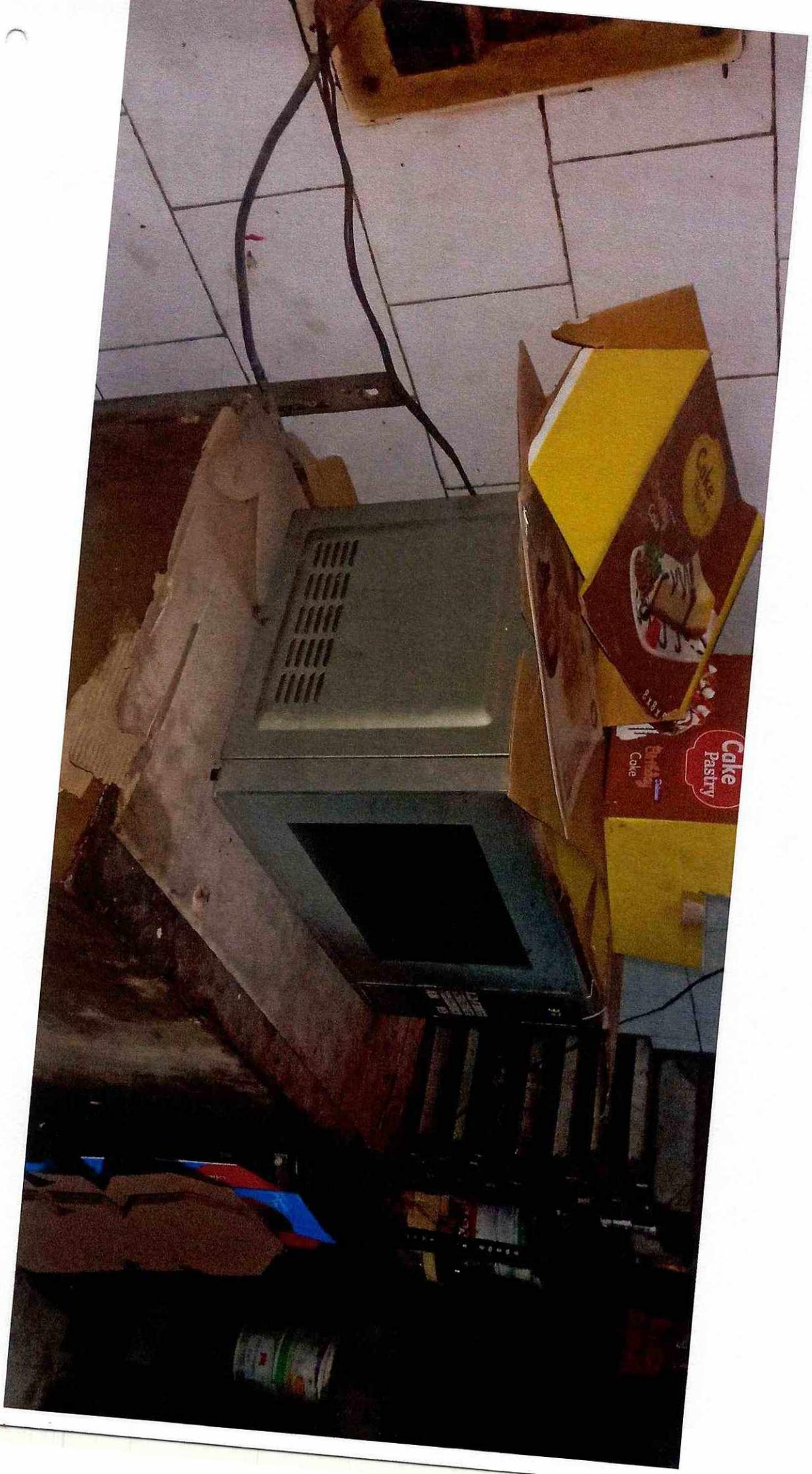
16

~~24~~



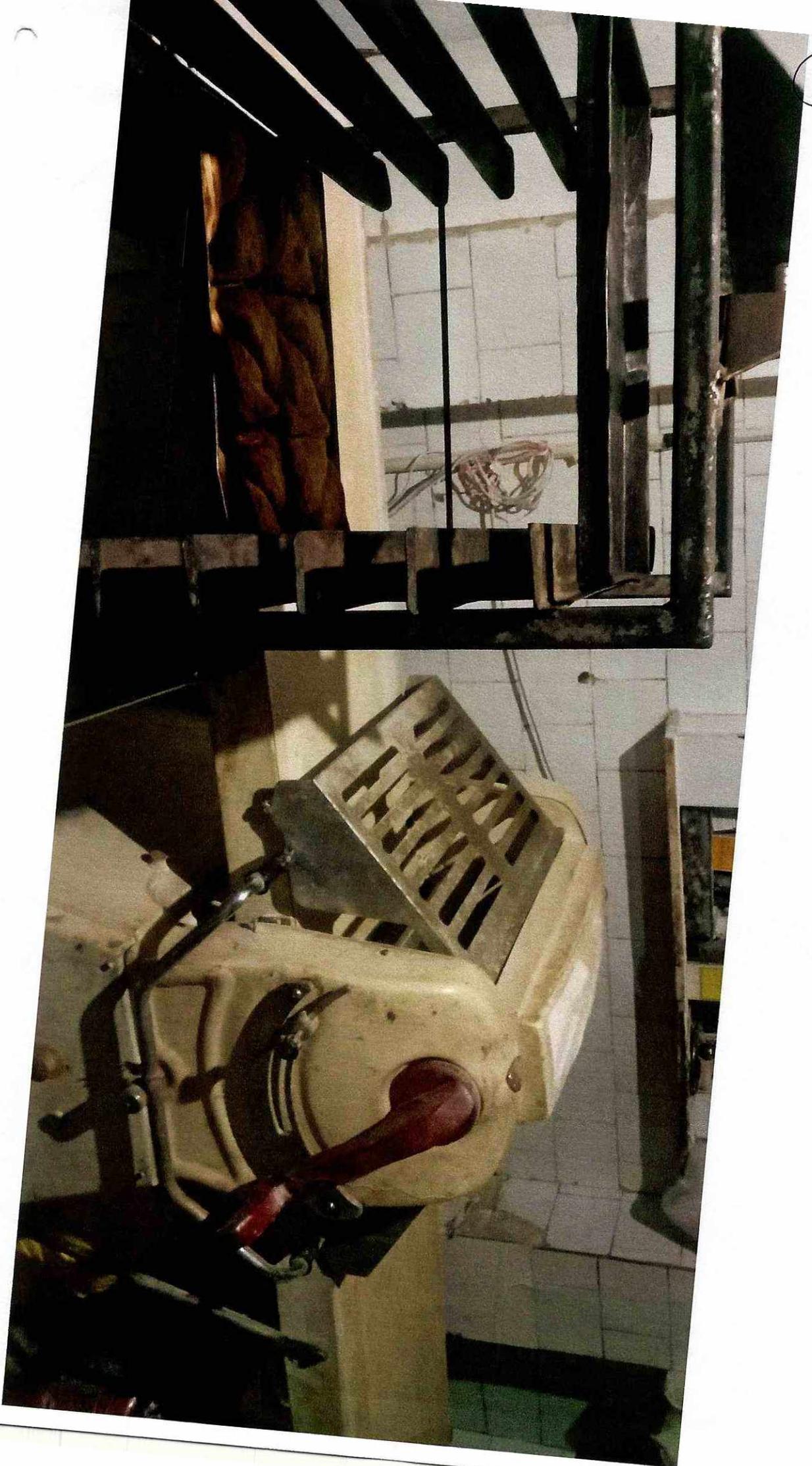
17

13



12

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WATER LABORATORY

DELHI POLLUTION CONTROL COMMITTEE
4TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
visit us at <http://dpccocmms.nic.in>

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Result No- DPCC/W/D/2022/51/5049

Date: 21/09/2022

LAB REPORT

1. Name & Address of Unit : M/s. Mohan Bakers Confectioners
6/67, Geeta Colony, Delhi-110031
2. Sampling Location : Inlet & Outlet of OGT
3. Date of sampling : 15.09.2022
4. Sample collected by : DPCC LAB
5. Control Measure (if any) : OGT
6. Nature of sample : Grab
7. Nature of Industry : Bakery
8. Parameter analyzed and result

Annexure-2

S. No.	Parameters	ETP		Prescribed Standard
		Inlet	Outlet	
1	pH	7.1	7.4	6.5-8.5
2	Total Suspended Solids (TSS)	140	44	50.0
3	Oil and Grease	8.8	3.2	10.0
4	Bio-Chemical Oxygen Demand(BOD) [3 days at 27°C]	64	28	30.0

*All parameters are in mg/l except pH

N. Mittal

I/C Water Laboratory

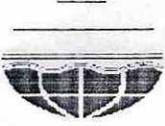
Dr. NANDITA MORTHA
Scientist 'C'

A. J. JLA

SSA/Analyst/JLA

1457cmc-I
23/9/22

S. K. Rana
No. 1457cmc-I (502)
23/9/22



(15) (4)

DELHI POLLUTION CONTROL COMMITTEE

Air Laboratory

5th Floor I.S.B.T. Building Kashmiri Gate Delhi-6

visit us at : <http://dpcc.delhigovt.nic.in>

Noise Monitoring Report

Annexure-3

Result No-N/22-23/06/ /525

Date:-23/09/2022

1. Name & Address of the Unit : M/s. Mohan Bakers and Confectioners,
6/67, Geeta Colony,
Delhi-31.
2. Date of Monitoring : 15/09/2022
3. Year of Manufacture : After Jan. 2005
4. Time of Monitoring : 01:10 PM

RESULT

S.No	Location	Noise Level	Remarks
1	Ambient Noise Level at rear side of the unit in Leq dB (A)	57.8	Non-operational.
2	Ambient Noise Level at rear side of the unit in Leq dB (A)	62.3	Operational.

Note:

- The unit is engaged in sales and manufacturing of Bakery Products.
- The unit has one Baking Oven operated with PNG, one Dough Sheeter, one Spiral Mixer, one Mixer, one Sugar Grinder and one Fine Wheat Mixer at rear side in the premises. During all machines were operational.
- Noise Monitoring was conducted as per the NGT order OA No. 604/2022 in presence of representative of unit and concerned officials of DPCC.
- The Ambient Air Quality Standards in Respect of Noise as mentioned in The Environment (Protection) Rules, 1986 Schedule III is land use based, so assessment of ambient Noise Level shall be done, keeping in view the land use of the area.


Incharge Air Lab
Dr. NANDITA MOITRA
Scientist 'C'


A.E.E
TRILOK CHAND
AEE



DELHI POLLUTION CONTROL COMMITTEE

(Government of N.C.T. of Delhi)

4th & 5th Floor, ISBT Building Kashmere Gate, Delhi 110006

CONSENT ORDER

Annexure-9

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Certificate No. :G-18192

Name of the unit	:	MOHAN BAKERS AND CONFECTIONERS
Address	:	6/67, GEETA COLONY, DELHI-110031, Sweet Shop, Delhi - 110031
Consent Order No	:	DPCC/CMC/2020/4499191
Date of issue	:	16/04/2021
Product/Activity	:	Bakery Products and Confectionery with Trade Effluent/Emission Discharge
Manufacturing Activities	:	MFG. OF BAKERY PRODUCT.
Category Name	:	[ORANGE]
Product Capacity	:	100 Kg/Day

This Consent to **Operate** is hereby granted under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 under **ORANGE** Category. This consent is subjected to terms and conditions specified overleaf. **This is being issued with reference to your application id 4499191 valid from 13/08/2020 to 12/08/2025.**

PREM
SWARUP
PANKAJ

Digitally signed by
PREM SWARUP PANKAJ
Date: 2021.04.16
13:19:53 +05'30'

Senior Environmental Engineer

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Parameter Name	Prescribed Standard
pH	6.5----8.5
Oil and Grease	10.0
Bio-Chemical Oxygen Demand(BOD)[3 days at 27°C]	30.0
Total Suspended Solids (TSS)	50.0

